

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

208. IA/2559/2022 IN C.P. (IB)/524(MB)2020

IN THE MATTER OF

ICICI BANK LTD

VS

Rajmangal Milk & Agro Foods Pvt.Ltd

Section 7 of the Insolvency & Bankruptcy Code, 2016

**Order Delivered on 15.04.2024**

CORAM:

MS. REETA KOHLI  
MEMBER (J)

MS. MADHU SINHA  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

Liquidator in person: Mr. Ravi Prakash Ganti (VC)  
For the Respondent: Adv. Sarthak S. Diwan (PH)

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**ORDER**

**I.A. 2559/2022**

The Ld. Counsel for the respondents prays for short adjournment. Allowed as prayed for. Adjourned to **07.05.2024**.

Sd/-  
MADHU SINHA  
Member (Technical)  
Shubham

Sd/-  
REETA KOHLI  
Member (Judicial)